[26 July, 2018]

(e) the reasons for delay in releasing back-series data following the change in the methodology for calculating GDP in 2015?

THE MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI VIJAY GOEL): (a) to (c) Yes, Sir. Base revisions are carried out as per international best practices to take into account structural changes in the economy. As a part of the base revision exercise, methodological improvements and new data sources are considered as per relevant international standards. As most of the data to be used in the exercise may be available during 2019-20, the new series may come into effect during 2020-21.

- (d) Yes, Sir. In case of Gross Domestic Product (GDP), back series data from the previous base year is released as per usual practice. In case of Consumer Price Index (CPI), used to assess retail inflation, linking factor is provided for facilitating linkage of the new series with that of previous base year.
- (e) Release of back series of GDP with base year 2011-12 has been delayed due to non-availability of the new data sources for the previous base year.

Revision of norms for preparation of GDP

1094. SHRI K. R. ARJUNAN: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether Government has set up 13 member panel to revise the norms for preparation of GDP at States and district level;
 - (b) if so, the details thereof;
- (c) whether Government is considering to revise the base year for the computation of national income to 2017-18 from the current 2011-12 to better capture economic realities in fast changing world; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI VIJAY GOEL): (a) and (b) Yes, Sir. The Government has notified the constitution of a Committee for Sub-National Accounts on 27th June, 2018 to suggest, *inter alia*, measures for improving State Domestic Product and District Domestic Product.

(c) and (d) Yes, Sir. The Advisory Committee on National Accounts Statistics is looking into methodological improvements and new data sources to be considered as a part of base revision exercise as per relevant international standards.

Monitoring of central schemes

1095. SHRI PARIMAL NATHWANI: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the details of mechanism to monitor the implementation of Central Schemes;
- (b) what are the bottlenecks in effective implementation of Central Schemes in the country; and
- (c) the details of steps being taken to remove such bottlenecks and improve the implementation of Central Schemes?

THE MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI VIJAY GOEL): (a) Implementation and monitoring of Central Schemes is mainly undertaken by the respective Scheme running Ministries/Departments. The monitoring mechanisms are Scheme specific and include:

- (i) on-line monitoring mechanisms, such as Direct Benefit Transfer Bharat Portal;
- (ii) monitoring implementation of outcome budget; and
- (iii) constituting Groups of Secretaries to give recommendations to improve governance and growth in selected areas.
- (b) and (c) Bottlenecks in effective implementation include, poor targeting, leakages and ineffective service delivery. Measures to remove bottlenecks and improve implementation include periodic monitoring through established mechanisms and through Direct Benefit Transfer Mission introduced recently.

Hostels for students in Chhattisgarh

- † 1096. SHRI RAM VICHAR NETAM: Will the Minister of TRIBAL AFFAIRS be pleased to state:
- (a) the number of girls' and boys' hostels for students, belonging to Scheduled Tribes in Chhattisgarh, area-wise;

[†]Original notice of the question was received in Hindi.